

Sir. The prospects are good, though severe competition from China and Pakistan is expected.

(c) No firm country-wise data for the current year are available. However, according to the figures published by the Directorate-General of Commercial Intelligence and Statistics, Calcutta, the export of woollen carpets including rugs and druggets and narndahs to USA and Canada have been as under:-

Year	(Value in Rs. lakh)	
	USA	Canada
1970-80	2856.70	325.57
April-Oct. 1980	1641.14	163.57

Export to USA and Canada are expected to rise by about 10 per cent next year.

Relaxation of Price Control to Industries

55. SHRI SATYA SADHAN CHAKRABORTY: Will the Minister of FINANCE be pleased to state:

(a) details of the Industries which are being given relaxation of price control as per the requirement of the IMF loans; and

(b) the quantum of such relaxation, industry-wise, with details thereof?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b). There is no requirement of relaxation of price controls under the Extended Arrangement with the I.M.F.

Lapses on the Part of Commercial Banks pointed out by A.R.D.C.

66. SHRI SOMNATH CHATTERJEE:
SHRI KRISHNA CHANDRA HALDER:

Will the Minister of FINANCE be pleased to state:

(a) whether the Agricultural Refinance and Development Corporation has

pointed out several lapses on the part of the commercial banks in the matter of implementation and popularising the schemes of dairy development and minor irrigation;

(b) if so, details of the lapses pointed out by the A.R.D.C.;

(c) the reaction of Government to such revelation of the working of the commercial banks; and

(d) steps taken by Government to improve the situation in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). Agricultural Refinance & Development Corporation has conducted certain field studies to ascertain the reasons for non-utilisation of full loans sanctioned by State Land Development Banks and commercial banks in the scheme for minor irrigation and dairy development. The studies revealed that in many cases of loans for minor irrigation, disbursements of second and/or subsequent instalments were held up for various reasons such as misutilisation of earlier instalment, family partitions, completion of work from borrowers own fund etc. The studies also emphasised on the need for better extension work for popularising the schemes and for greater stress in post-disbursement follow-up action. In respect of dairy development schemes, the study reiterated the need for adoption of project approach in the sanctioning of schemes. It also underlined on the need for action on the part of banks for proper verification of utilisation of instalments; and in regard to fixation of repayment of instalments in accordance with the cash flow and income accruing to the borrowers. It was also pointed out that loans under such schemes should be sanctioned keeping in view minimum viable units of two animals each. Agricultural Refinance Development Corporation is already pursuing action on the points brought out in the studies with various financing banks.